

No. HCA-II / 06 / 2003

**HIGH COURT OF KARNATAKA
HIGHT COURT BUILDINGS,
BENGALURU - 560001**

DATED: 14th December 2017.

TENDER NOTIFICATION

It is hereby notified for the information of general public that sealed tenders will be received by the undersigned for the supply of following Types of Uniform Coat cloth material for the use of the Officers / Officials of this Office. The persons who are interested may therefore submit their sealed tenders to this Office **“ ON OR BEFORE 2nd JANUARY 2018 AT 4.45 P.M”** by furnishing their lowest rate for the following types of Cloth Materials, for consideration.

Sl. No.	Material and shade number
1.	Raymond Saffire Navy Blue - 184
2.	Raymond Saffire Black - 08
3.	Raymond Saffire Green - 61
4.	Raymond Saffire Ash Grey – 293
5.	Raymond Saffire Maroon -129
6.	Raymond Saffire White-

The supply of aforesaid Cloth Material is subject to the following conditions:

1. The tenderers should quote their rate per meter for the supply of Raymond Saffire coat material of different shades as above and also submit samples of the coat materials. The tender shall also contain the break up of the price of the material so as to show the supply price without taxes and the tax component separately. The tender shall be accepted for the supply price without taxes and the tax component as applicable on the date of supply of the material shall be paid by the tenderer to the Government Authorities.
2. An Earnest Money Deposit (EMD) of ₹.25,000/- should be made to the credit of Registrar General, High Court of Karnataka, Bangalore in the Accounts Branch-I of the High Court Office and the receipt obtained there of shall accompany the tender. A tender without EMD shall be rejected outright.
3. (a) ₹.50/- should be paid in the HCA-I Branch of this Office towards tender document and receipt obtained shall be enclosed with the tender.
4. The EMD will be refunded to those tenderers whose tenders are not accepted.
5. The successful tenderer shall pay the GST as per the prevalent Acts & Rules applicable.
6. The tenders will be opened by the Registrar (Administration) or any other Officer authorized in this regard on 3rd January, 2018 at 12.00 noon, in the presence of the tenderers in the Chambers of Registrar (Administration).
7. The successful tenderer shall make arrangement to supply the coat material as requisitioned by this office at the High Court premises and also from time to time within a period of one year as per the agreement to be entered into between the High Court of Karnataka and the successful tenderer.

8. The successful tenderer shall supply the material as per the tender requirements and shall be solely responsible for adherence to the make, quality and shade as per the tender document and sample supplied with the tender.
9. In case of tenderer's failure to adhere to condition Nos.4 to 7 above, the EMD shall be forfeited to the Government and the loss, if any, incurred in case of re-tender, shall be liable to be borne by the tenderer.
10. The High Court reserves the right to accept or reject the tenders without assigning any reason.

(M. CHANDRASHEKAR REDDY)
REGISTRAR (ADMINISTRATION)

**DETAILS OF THE TENDERER AND RATE OFFERED TOWARDS
SUPPLY OF UNIFORM CLOTH MATERIAL TO THE HIGH COURT
OF KARNATAKA, BENGALURU.**

Registered Name of the Firm	
Address of the Firm	
Name of the Authorized Person and <u>Contact Number</u> Landline Mobile	
EMD Amount paid (₹)	
D.D. Number & Date	
Name of the Bank (D.D. Drawn)	
TIN No. / GST No. of the Firm	
PAN Card No. (copy should be enclosed)	
Rate List	

**Place:
Date:**

**Authorized Signatory
with seal**

Quotation for Raymond Saffire Coat Material

Sl. No.	Material and shade number	Rate per meter
1.	Raymond Saffire Navy Blue - 184	
2.	Raymond Saffire Black - 08	
3.	Raymond Saffire Green - 61	
4.	Raymond Saffire Ash Grey - 293	
5.	Raymond Saffire Maroon -129	
6.	Raymond Saffire White-	

Place:
Date:

Authorized Signatory
with seal